

(ii) Main conclusions of the 22nd Session of the Indian Labour Conference held at Bangalore in July, 1964. [Placed in Library. See No. LT-3254/64].

Shri S. M. Banerjee: Regarding the second item, may I know whether the main conclusions include the discussion on price also on which certain decisions were taken? May I know whether Government have accepted the recommendations made by that conference?

Shri R. K. Malviya: The proceedings have been laid on the Table of the House.

Shri S. M. Banerjee: I want to know whether Government have accepted the recommendations made by that conference?

Shri R. K. Malviya: All, that is mentioned there in the proceedings.

INTIMATION RE. CONVIC-
TION OF MEMBER

Mr. Speaker: I have to inform the House that I have received the following telegram, dated the 25th September, 1964, from the Sub-Divisional Magistrate, Gonda:—

"Shri Ram Sewak Yadav, Member, Lok Sabha, has been arrested today, during party *ghera dalo* demonstration in my court, on a charge under section 228, Indian Penal Code, read with section 480, Criminal Procedure Code, and sentenced to pay a fine of Rs. 200 only, or in default to undergo simple imprisonment for one month. Shri Ram Sewak Yadav has been sent to District Jail, Gonda. Fine not paid."

PROVISIONAL COLLECTION OF
TAXES (AMENDMENT) BILL*

The Minister of Finance (Shri T. T. Krishnamachari): I beg to move for leave to introduce a Bill further to amend the Provisional Collection of Taxes Act, 1931.

Mr. Speaker: He wanted to make a statement at 1 P.M. Would he make it now or afterwards?

An hon. Member: It was Shri Manubhai Shah who wanted to make the statement.

Mr. Speaker: I am sorry. It was Shri Manubhai Shah who wanted to make a statement. Is he here? If he is here, he can make it now. I find that he is not present here just now.

The question is:

"That leave be granted to introduce a Bill further to amend the Provisional Collection of Taxes Act, 1931."

The motion was adopted.

Shri T. T. Krishnamachari: I introduce the Bill.†

12.38 hrs.

MOTION RE: INTERNATIONAL
SITUATION—contd.

Mr. Speaker: The House will take up further consideration of the following motion moved by Shri Swaran Singh on the 25th September, 1964, namely:—

"That the present international situation and the policy of the Government of India in relation thereto be taken into consideration."

*Published in the Gazette of India Extraordinary, Part II, section 2, dated 28-9-64.

†Introduced with the recommendation of the President.